

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21146/2024

(Arising out of impugned final judgment and order dated 09-11-2023 in WA No. 930/2023 passed by the High Court of Orissa at Cuttack)

D.G. AND I.G. OF POLICE, ODISHA & ORS.

Petitioner(s)

VERSUS

OM PRAKASH MUNDA

Respondent(s)

(IA No. 119812/2024 - CONDONATION OF DELAY IN FILING
IA No. 119813/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 27-06-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL
(VACATION BENCH)

For Petitioner(s)

Mr. Niranjana Sahu, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing a certified
copy of the impugned judgment is allowed.

Delay condoned.

Issue notice.

To be heard along with SLP(Civil)No.1310 of 2021.

In the meanwhile, there will be stay of the order
passed by the learned Single Judge of the Orissa High
Court.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER